

viz. Establishment of Cashew Board, Development of Commercial Floriculture, Mushrooms Cultivation, Vegetable Cultivation, Technology Mission on Black Pepper, Processing of Coconut, Scheme for Checking the Root-wilt Disease of Coconut, Relief Assistance for Crop-loss and Natural Calamity, Development of Infrastructural Facilities, etc. The various proposals submitted for Central assistance have been discussed with the State Government who have been advised to take up projects as part of the on going Centrally Sponsored Schemes wherever feasible or in the State Plan.

Traffic Problem During VIP Movement

1655. SHRI N.S.V. CHITTHAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the VIP movements in Delhi cause a traffic congestion;

(b) if so, the measures being taken by the Government to avoid congestion of traffic in Delhi;

(c) whether any committee to check the traffic problem in Delhi is likely to be set up; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) and (b) The prevailing security environ makes it imperative to regulate traffic during VVIP movements which at times lead to temporary congestion. However, in order to facilitate smooth flow of traffic on such occasions, the stoppage time is reduced to the barest minimum and efforts are also made to provide alternate routes and diversions.

(c) and (d) The Lt. Governor of Delhi recently constituted a Committee on Traffic Management Task Force (TMTF) under his chairmanship to evolve solutions for bringing about improvement in traffic management.

[*Translation*]

Poultry Complex

1656. DR. BALIRAM : Will the Minister of ANIMAL HUSBANDRY AND DAIRYING be pleased to refer to the reply given to Unstarred Question No. 89 on July 10, 1996 and state :

(a) the date on which the proposal to set up poultry complex at Gram Sabha Jamuvava, district Ajamgarh in Uttar Pradesh was received;

(b) the present position of the said proposal;

(c) the reasons for not giving sanction for setting up the poultry complex till now; and

(d) the time by which the poultry complex is likely to be sanctioned at Gram Sabha, Jamuvava ?

THE MINISTER OF STATE OF THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING IN THE MINISTRY OF AGRICULTURE (SHRI RAGHUVANS PRASAD SINGH) : (a) The proposal was received from the Government of Uttar Pradesh during October, 1995 suggesting the name of 10 Districts including Ajamgarh.

(b) and (c) The whole issue of Establishment of Poultry Complexes including in the State of Uttar Pradesh is still under the consideration of Government.

(d) After the approval.

[*English*]

Cases of Theft/Pilferage/Fire in Food Corporation of India

1657. SHRI V. PRADEEP DEV : Will the Minister of FOOD be pleased to state :

(a) the number of cases of theft/pilferage/fire which took place in Food Corporation of India and the quantity of material/foodgrains involved in these during 1995-96 and 1996-97 till date, State-wise;

(b) the quantity of stolen/pilfered material or foodgrains recovered, State-wise;

(c) the action taken to strengthen the Watch & Ward Wing of FCI during this period; and

(d) the quantity of foodgrains lost in transit or pilfered during movement of foodgrains during the said period, State-wise ?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) Statements I and II containing the details of the cases of theft/misappropriation/fire during 1995-96 and 1996-97 (upto 31.12.96) are attached.

(b) Statements III and IV containing the details of the quantity recovered during the period 1995-96 and 1996-97 (upto 31.12.96) are attached.

(c) Keeping in view the storage capacity and prevailing local conditions, Watch & Ward of FCI, State Armed Police and Central Industrial Security Force personnel have been deployed to guard godowns at sensitive centres/food supply depots. A regular check of out-going and in-coming vehicles is done to tally the stocks with gate passes. Services of local law enforcing agencies are also utilised as and when required. Police petrolling is arranged for vulnerable depots. Surprise inspections and physical verifications of stocks are done on regular basis.

(d) A Statement V containing the details of foodgrains lost in transit is enclosed.

Statement-I*The position of Theft/Pilferage/Misappropriation and Fire cases Occurred during the Period 1.4.95 to 31.3.1996*

Sl. No.	Name of the Zone/ State	Nature of loss Theft/Pilferage/Misappropriation and Fire	Amount involved
1	2	3	4
NORTH ZONE			
1.	Punjab	(i) Theft of 265 bags rice (raw) fine. Fire at dead stock articles.	250000.00 29443.00
2.	Uttar Pradesh	(i) Theft of 123 bags rice boiled. (ii) Theft of 157 bags wheat (107 + 50) (iii) Theft of new polythene covers (iv) Theft of copper wire from Elec. pole. (v) Fire at BT 35 gunny bags.	66480.00 45000.00 3500.00 — 600.00
3.	Rajasthan	(i) Theft of 6 bags wheat. (ii) Fire (Rice, polythene covers and gunnies). (iii) Fire at rice bags. (iv) Fire incident.	2412.00 218310.00 2668.20 55843.90
4.	Haryana	-Nil- (i) Fire incident which resulted in burning of record and property.	—
5.	Jammu & Kashmir	-Nil-	
6.	Himachal Pradesh	-Nil-	
7.	Delhi	-Nil-	
WEST ZONE			
8.	Maharashtra	(i) Theft of 9 bags of SF rice. (ii) Theft of S.F. rice. (iii) Theft of 6 bags Ind. wheat. (iv) Theft of 72 bags SF rice and 5 bags Ind. Wheat. (v) Theft of 2 bags SF rice. (vi) Theft of one bag Ind. wheat and one bag SF rice. (vii) Theft 12 number of fire fighting stir-up pumps. (viii) Fire wooden rafters (ix) Fire at 147 gunnies and 4 polythene covers (x) Fire at BT serviceable gunnies.	5400.00 1953.00 — 47200.00 600.00 500.00 700.00 2400.00 400.00 17000.00 2730.00
	Madhya Pradesh	(i) Theft of window glass 75 number. (ii) Cash found short from cash box.	2250.00 2505.00

1	2	3	4
	Gujarat	(i) Theft of 112.5 kgs. copper wire.	14663.00
		(ii) Theft of unserviceable/BST gunnies and covers.	20425.00
		(iii) Robbery of cash.	232527.70
	JM(PO) Kandla	-Nil-	
	SOUTH ZONE		
9.	Andhra Pradesh	(i) Theft of welding machine, copper plates wire and Iron scraper.	8750.00
		(ii) Suspected theft of 18 bags rice.	11523.70
		(iii) Theft of 3 BP covers.	10686.00
		(iv) Fire incident affected.	832.00
10.	Karnataka	-Nil-	
11.	Kerala	-Nil-	
		(i) Fire incident.	8000.00
12.	Tamil Nadu	(i) Theft of new typewriter from office premises.	8000.00
		(ii) Theft of main distribution control valves with GI pipes.	10000.00
		(iii) Fire accident affected 2 BP cover, 14 rice bags on two top layer of stack.	8020.00
		(iv) Fire of U/S wooden crates.	500.00
13.	JM(PO) Madras	-Nil-	
14.	JM(PO) Vizag	-Nil-	
	NEF ZONE		
15.	Guwahati	-Nil-	
16.	Shillong	-Nil-	
	EAST ZONE		
17.	Bihar	(i) Theft of Imp. Sugar 2 qtl.	1810.00
		(ii) Theft of new Bt gunny 6496 pcs.	97440.00
18.	Orissa	(i) Theft of 4 bags sugar	3620.00
		(ii) Theft of 10 bags sugar	9050.00
19.	JM(PO) Calcutta	(i) Theft of 34 qtls. sugar with 47 gunnies.	31000.00
		(ii) Theft of 5 qtls. sugar with 3 kgs. copper wire.	93950.00
		(iii) Theft of copper wire 7 qtls. 57 kgs., BT gunnies 25 pcs., locks and keys—2pcs. Bucket new—1, weightment weight—20 kg.—1, 10 kg.—1, 2 kg.—1, 4pcs. shevels new.	143030.46

Statement-II*The Position of Theft/Pilferage and Fire Cases Occurred During the period from 1.4.96 to 31.12.1996*

Sl. No.	Name of the Zone/ State	Nature of loss Theft/Pilferage and Fire	Amount involved
1	2	3	4
NORTH ZONE			
1.	Uttar Pradesh	(i) Theft of 9 bales/2700 gunnies. (ii) Fire -Nil-	81000.00
2.	Punjab	(i) Theft of 200 bags rice. (ii) Theft of 110 bags rice. Fire : -Nil-	133551.00 73453.05
3.	Rajasthan	Theft : -Nil- (i) Fire of S.F. rice (Qtl. 36-45-600)	27889.00
4.	Haryana	Theft : -Nil- (i) Minor fire of 46 gunnies. (ii) Minor fire of 85 gunnies. (iii) Minor fire of 204 wooden crates.	— — —
5.	Delhi	Theft : -Nil- Fire : -Nil-	
6.	Himachal Pradesh	Theft : -Nil- Fire : -Nil-	
7.	Jammu & Kashmir	Theft : -Nil- Fire : -Nil-	
WEST ZONE			
8.	Maharashtra	(i) Theft of Rly. fitting. (ii) Theft of 7 iron angles. Theft of barbed wire 11.25 kgs. (iii) Theft of 6 bags SF rice. (iv) Theft of Elect. material 9 copper strips, 13 ceiling fans. (v) Theft of fire fighting 18 nos. equipment. (vi) Theft of 7 nos. unserviceable aluminium parts. (vii) Theft of Aluminium ladder and welding material. (viii) Theft of 1 lock and 7 bags S.F. rice. (ix) Theft of 1 lock and 7 bags Ind. Wheat. (x) Minor fire to foodgrain, gunnies & polythene covers.	36140.00 525.00 — 7040.00 3600.00 350.00 6000.00 5250.00 6540.00 —

1	2	3	4
9.	Madhya Pradesh	Theft : -Nil- Fire : -Nil-	
10.	Gujarat	Theft : -Nil- Fire : -Nil-	
11.	JM(PO) Kandla	Theft : -Nil- Fire : -Nil-	
	NEF ZONE		
12.	Shillong	Theft : -Nil- Fire : -Nil-	
13.	Guwahati	Theft : -Nil- Fire : -Nil-	
	EAST ZONE		
14.	West Bengal	(i) Theft of 2505 kg. rice. (ii) Theft of SHS gunny 11pc. (iii) Theft of 20 kg. rice. (iv) Theft of ceiling fan (u/s) 1pc. (v) Theft of Hasak (u/s) 1pc. (vi) Theft of iron chairs 1pc. Theft of metric weight 12 pcs. Theft of Armeture 2 pc. Fire : -Nil-	143280.60 — 1650.00
15.	JM(PO) Calcutta	Theft : -Nil- Fire : -Nil-	
16.	Orissa	(i) Theft of cash from iron chest. (ii) Theft of 447 NBT 150 unserviceable MT gunnies. Fire : -Nil-	192293.40 10000.00
17.	Bihar	(i) Theft of 3 qtls. sugar (ii) Theft of 4 qtls. sugar Fire : -Nil-	2715.00 3620.00
	SOUTH ZONE		
18.	Karnataka	Theft : -Nil- Fire : -Nil-	
19.	Kerala	Theft : -Nil- Fire : -Nil-	
20.	Tamil Nadu	Theft : -Nil- Fire : -Nil-	

1	2	3	4
21.	Andhra Pradesh	Theft : -Nil- Fire : -Nil-	
22.	JM (PO) Madras	Theft : -Nil- Fire : -Nil-	
23.	JM (PO) Vizag	Theft : -Nil- Fire : -Nil-	

Statement-III

The Recovery Position of Theft/Pilferage/Fire and Misappropriation Cases Occurred During the Period 1.4.1995 to 31.3.1996

Sl. No.	Name of the Zone/Region/ Distt./Depot	Date of occurrence	Nature of loss	Amount involved Rs.	Date of FIR	Recovered Amount in Rs.
Maharashtra						
1.	OM Complex Plinth No. 8 Dhule Manmad	5.7.95	Theft of 6 bags Indg. wheat.	2291.40	5.7.95	2291.40
Madhya Pradesh						
2.	Ujjain	10.4.95	Cash found short from Cash Box.	2505.00	11.4.95	2505.00
Orissa						
3.	CWC Cuttack	28.10.95	Theft of 10 bags sugar	9050.00	28.10.95	9050.00
Total				13846.40		13846.40

Statement-IV

The Recovery Position of Theft/Pilferage/Fire and Misappropriation Cases Occurred During the Period 1.4.1996 to 31.12.1996

Sl. No.	Name of the Zone/Region/ Distt./Depot	Date of occurrence	Nature of loss	Amount involved Rs.	Date of FIR	Recovered Amount in Rs.
NORTH ZONE						
Uttar Pradesh						
1.	FSD, Balun	5/6.9.96	Theft of 9 bales/ 2700 gunnies.	81000.00	6.9.96	81000.00
Punjab						
2.	FSD Budlada/ D.O. Bhatinda	7.8.96	Theft of 200 bags rice.	133551.00	7.8.96	133551.00
Total				214551.00		214551.00

Statement-V*Region-wise Details of Transit Including Voyage Shortages*

(Figures in M.T.)

Year 1995-96 (Provisional)

Name of the Region	Wheat	Rice	Paddy in terms of (Rice)
1. J&K	1490	2335	—
2. Punjab	187	1034	2667
3. Haryana	103	627	1452
4. U.P.	3757	1684	—
5. Delhi	6926	673	—
6. H.P.	61	35	—
7. Rajasthan	1968	687	—
8. Andhra Pradesh	3561	11535	(—) 6
9. T. Nadu	10604	23246	—
10. Karnataka	6634	14745	—
11. Kerala	7441	11188	—
12. PO. Madras	20	(—) 1	—
13. PO. Vizag	20	2227	—
14. M.P.	8621	2320	—
15. Maharashtra	14477	15356	—
16. Gujarat	8425	5802	—
17. PO. Kandla	723	3498	—
18. PO. Calcutta	6748	6628	—
19. Assam	10460	31391	—
20. Bihar	15002	1325	—
21. Orissa	8335	2144	—
22. N.E.F.	2716	12699	—
23. W. Bengal	13062	4851	—
Total	131341	156029	4113